

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2020 (MONDAY)

COURT III

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1

10:35 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	Prema Priyadarshini (R1 & R2)
2.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt Ltd.	Pradeep K. Mittal	Shashank Sharma
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For Hearing

4.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
5.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
6.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	Shrishti Juneja

7.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
8.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd & Ors.	Nakul Mohta	Mohit D. Ram-R1
9.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd. & Ors. With	Kartik Malhotra	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
10.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt. Ltd. & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd. & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
11.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd. & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
12.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd. & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
13.	Comp. App (AT) No. 332 of 2019	R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr. With	D. Sreenivasan	Rohit Rajershi
14.	Comp. App. (AT) No. 367 of 2019	Dinesh Pujara & Ors Vs. Madras Race Club & Anr	Pankhuri	Ajith S Ranganathan
15.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	
16.	Comp. App. (AT) (Ins) No. 481 of 2019	Super Fight Promotions Pvt. Ltd. Vs. Transcend Advantage Sports Pvt. Ltd.	M.K.Pandey	Peeush Sharma

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Registrar